

THE MINISTER OF COMMERCE | A statement is laid on the Table of
(**SHRI MANUBHAI SHAH**): (a) and (b) | the House.

STATEMENT

(a) Three.

(b) The particulars are as under:

Designation	Date of suspension	Reasons of suspension
1. Upper Division Clerk	31-10-1962	Case of criminal conspiracy against him is pending in a Court of Law for alleged issue of licences to non-existent firms on the basis of forged certificates.
2. Lower Division Clerk	21-3-1963	Disciplinary proceedings have been instituted against him under Rule, 15 of the C.C.S. (CC&A) Rules 1957 on charges of misconduct, and failure to maintain integrity and devotion to duty in the issue of an import licence.
3. U.D.C.	10-3-1964	Disciplinary proceedings have been instituted against him under Rule 15 of the CCS (CC&A) Rules, 1957 on charges of misconduct and failure to maintain absolute integrity and devotion to duty, on the ground of acceptance of illegal gratification from an applicant firm for arranging to get the application for Transfer of Quota Rights disposed of favourably.]

MANUFACTURE OF TELECOMMUNICATION CABLES

*97. **SHRI Y. A. REDDY**: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether there is a proposal under Government's consideration to set up a factory for manufacturing telecommunication cables in the Public Sector; and

(b) if so, where it is proposed to locate the factory?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (**SHRI BIBUDHENDRA MISRA**): (a) Yes, Sir.

(b) The matter is under consideration.

JAIPUR ROAD KHURDA ROAD LOOP LINE

*108. **SHRI SANKAR PRATAP SINGH DEV**: Will the Minister of RAILWAYS be pleased to state when

the loop line from Jaipur Road surveyed to go via Gondia, Rajathgarh and Khurda Road on the South Eastern Railway, is going to be constructed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (**SHRI SHAM NATH**): The information is furnished in the statement laid on the Table of the House.

STATEMENT

In connection with the doubling of the line between Bhadrak and Kapi-las Road on the East Coast Section of the South Eastern Railway, preliminary investigations were carried out for two alternative proposals as below:

(a) orthodox doubling along with strengthening and stabilising the banks and bridges where-ever considered necessary, and

(b) doubling by retired alignment from Bhadrak to